

Regarding alleged arrest of individuals for speaking Bengali in Delhi -Laid

SHRIMATI JUNE MALIAH (MEDINIPUR): I wish to draw attention to a disturbing incident under FIR No. 51/2025 at Lodhi Colony Police Station, Delhi, where individuals were arrested for speaking in Bangla, which the Delhi Police inaccurately referred to as "Bangladeshi language." This is factually wrong and constitutionally offensive. Bangla is one of the 22 languages recognised in the Eighth Schedule to our Constitution. There is no such language as "Bangladeshi." This mischaracterisation reflects a serious lack of awareness and fosters discrimination against Bengali-speaking citizens. It violates Article 343 and disrespects our linguistic diversity. I urge the concerned Ministry to act immediately, correct the record, and sensitise authorities to prevent such incidents in future.